

(2023) 10 NCLT CK 0093

National Company Law Tribunal, New Delhi Court IV

Case No: Company Appeal No. 77/252/ND/2021

Sandhu Apartments Pvt. Ltd.

APPELLANT

Vs

Registrar of Companies NCT of
Delhi Haryana

RESPONDENT

Date of Decision: Oct. 31, 2023

Hon'ble Judges: Manni Sankariah Shanmuga Sundaram, Member (J); Dr. Binod Kumar Sinha, Member (T)

Bench: Division Bench

Advocate: Shankar Mishra, Niharika Tanwar

Final Decision: Disposed Of

Judgement

Learned Counsel for the appellant is present through video-conferencing. Learned Counsel for the RoC is also present physically. Perusal of the file shows that on 12.09.2023, no one was appeared on behalf of the appellant. Today, also there is no representation on behalf of the appellant. This conduct of the appellant shows that they are not interested to pursue this appeal. Therefore, Appeal No. 77/252/ND/2021 stands dismissed for nonprosecution.